CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH IN

ORDER SHEET

O.A / MA / RA / CP NO. 1486 OF 2005

Applicant/s H. A. Klan Respots. OOF > 623

Advocate for Applicant & Sikonder Roga Advocate for Respondent & R.K. Snivestava

Notes of the Registry

Orders of the Tribunal

Sheet No. 17

Restaration Atalicality Ho 5302/09 is bending

This file bould not be listed on the dale fixed 8-2-10 as the same was mixed up with decided cases.

In view at above instant OA is placed before Horible Bench for order on 9.7.10.

In Convenimes coursed to Hori Dench is highly ougulted.

09-72010  $\mathbf{DR}$  (J)

List T/./CA/RA/CCA/MA before Hon. 

097.10

N.O.R

Restaration Application Misc 110. 530212009 is Rending. Submitted

16.08.2010

Hon'ble Mr. Justice S.C. Sharma, J.M. Hon'ble Mr. S.N. Shukla, A.M.

Even while revising the list, none is responding for the applicant. Srivastava, Advocate for the respondents is present, and he stated that the applicant is no O.A. was dismissed. interested. Thereafter Restoration Application moved, and even the Restoration Application was dismissed, and thereafter this Restoration Application has been moved. Considering all the facts, as none is present for the applicant, hence misc. application for restoration is dismissed in default.

A.M

J.M.

/M.M/

Contd. On Sheet No.